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Central Government employees who accept sterilisation or IUD are also granted special cassa> leave.

- (c) Acceptance of the family planning programme depends on several factors such as the socio-economic status of acceptors, their demographic characteristics, the perception of the advantages of the small family norm, incentives etc. However, studies support the view that incentives promote behavioural change fast. The policy in this regard is that the Government should provide compensation for loss of wages and other incidental expenses which are incurred by an acceptor of contraception. As regards the additional incentives to Central Government employees announced in December, 1979 it is too early to assess their impact.
- (d) There are no proposals at present-regarding new incentives.

Inclusion of Hindi as an official language of the U. N. O.

- 115. PROF. RAMLAL PARIKH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) what is the progress so far made in regard to the inclusion of Hindi as one of the official languages of the U.N.O.;
- (b) what are the reasons for the delay in the progress;
- (c) what are the names of countries consulted in this regard; and
- (d) by when Government propose to introduce a resolution to this effect in the U.N. General Assembly?

THE MINISTER OF EXTERNAL. AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) to ^c) Informal consultations held from time to time with delegations of various countries on the question , of the recognition of Hindi as one of the official languages of the U.N. have so far been inconclusive .

(d) For recognition of Hindi as one of the Official Languages of the U.N. 972 RS—3

an affirmative decision of the UN General Assembly is required and ^ resolution in this regard can be moved only if there is a good chance of its being adopted by consensus or a majority vote.

Provision of II Class AOO coach in Bombay-Delhi Rajdhani Express

- 116. PROF. RAMLAL PARIKH: Will the Minister of RAILWAYS be pleased to state:
- (a) whether Government are aware of several representations demanding provision of H class air-conditioned coach in Rajdhani Bombay-Delhi Express;
- (b) if so, what action has been taken thereon; and
- (c) by when Government propose to implement the demand?

THE MINISTER OF STATE IN
THE MINISTRY OF RAILWAYS
(SHRI C. K. JAFFER SHARIEF):
(a) Yes.

(b) and (c) At present there is no proposal for providing a second class A.C. 2-tier sleeper coach on Bombay-New Delhi Rajdhani Express which is ¹ running with the maximum permissible load.

However, as and when more powerful diesel locomotives become available, the question of providing additional coaches on this train will be duly considered.

TJNFPA assistance for family welfare-Programmes

- 117. PROF. RAMLAL PARIKH: Will the Minister of HEALTH be pleased to state:
- (a) whether it is a fact that the *UNFPA* have agreed to assist Family Welfare Programmes in India during the next five years;
- (b) if so, what are the details of the schemes and State-wise and sche me-wise allocations;

- (c) whether it is also a fact that the earlier assistance was not fully utilised during the last five years; and
 - (d) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR); (a) and (b) Yes, it fact that under the Second Country Agreement with UNFPA (1980-84) an assistance to the tune of Dollars 80-100 millions for the promotion of Family Welfare Programmes in the country is expected. About 25 per cent of this amount is proposed t₀ be spent for improvement of rural for health care, in the infrastructure States of Bihar and Rajasthan. The balance amount will be spent on various Family Planning Programmes in the Country.

- (c) No, it is not correct. In fact as against a sum of \$40 million provided by U.N.F.P.A. under the First Country Agreement, (1975—79) a sum of \$42' million was utilised. The excess expenditure will be adjusted against the provision under the Second Country Agreement.
 - (d) The question does not arise.

M. C. B. hospitals

- 118. SHRIMATI SUSHILA SHANKAR ADIVAREKAR: Will the Minister of HEALTH be pleased to state:
- (a) the number of hospitals having beds for indoor patients and which are being run by the Delhi Municipal Corporation, localitywise:
- (b) whether Government are aware that, i_n these hospitals for months together, there is no admission for indoor patients due to non-availability of adequate and the minimum required facilities whereas the Municipal Corporation of Delhi is incurring

lakhs of rupees per year on these hos* pitals;

- (c) whether Government propose to-close these hospitals with immediate effect to save public funds; and
- (d) if the reply to part (c) above be in the negative, what are the reasons therefor and what alternative arrangements Government propose to take in the matter.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR); (a) Following 9 hospitals are being run by the Delhi Munjcipal Corporation:

(beds)

(i) Malviya Nagar Hospital .	3r
(2) Lajpat nagar Hospital .	47
(3) Tilalc Nagar Hospital .	47
(4) H.L- Meternity Hospital,	
Kingsway camp	3»
(5) Kalkaji Hospital	31
(6) Patel Nagar Hospital	15
(7) Civil Hospital, Shahdara .	12
(8) Moti Nagar Hospital	31
(9) Balak Ram Hospital, Timar	
Pur	30

- (b) This i_s not correct. Average bed occupancy in these hospitalg varies from 70 per cent to 100 per cent.
 - (c) No.
 - (d) Does not arise.

Widening; of G. T. Road between Detti and Amritsar

119. SHRI JAGJIT SINGH ANAND: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether there is any proposal under Government's consideration for widening of the GT road between Delhi and Amritsar to make it a four-lan# road;